

Annexure I

LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBIC

S.No.	Name of Cadre Controlling Authority	Code of Cadre Controlling Authority
A.	Central Excise/GST	
1.	Bangalore	A
2.	Bhopal	B
3.	Bhubaneshwar	C
4.	Chandigarh	D
5.	Chennai	E
6.	Thiruvananthapuram	F
7.	Delhi	G
8.	Hyderabad	H
9.	Jaipur	I
10.	Kolkata	J
11.	Lucknow	K
12.	Mumbai	L
13.	Pune	M
14.	Goa	N
15.	Ranchi	O
16.	Shillong	P
17.	Vadodara	Q
B.	Customs	
18.	Chennai Customs Zone	R
19.	Thiruvananthapuram Customs Zone	S
20.	Kolkata Customs Zone	T
21.	Mumbai-I Customs Zone	U
22.	Vishakhapatnam Customs Zone	V
23.	Goa Customs Zone	%
C.	Directorates	
24.	Directorate of Revenue Intelligence	W
25.	Directorate of Logistics	X
26.	Directorate General of Inspection Customs & Central Excise	Y
27.	Directorate General (Systems & Data Management)	Z
28.	Directorate of Publicity & Public Relations	&
29.	Central Bureau of Narcotics Commissioner/ Central Controller of Factories	\$
30.	Central Revenues Control Laboratory	#



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